

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 147, 148 & 149 of 2011

Dated : 28th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal no. 147 of 2011

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 148 of 2011

Southern Electricity Supply Company of Orissa Ltd.Appellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 149 of 2011

**North-Eastern Electricity Supply Company of
Orissa Ltd.Appellant(s)**

